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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2737/2002

Tuesday, this the 22nd day of October, 2002

Hon'ble Shri Justice V S Aggarwal, Chairman
Hon'ble Shri M P Singh, Member (A)

R.K. Pathania
Presently working as
Member Settlement Commission
(Income-tax/Wealth Tax)
Additional Bench
Mahalaxmi Chambers
Samanttbhai K. Rathod Marg,
Mahalaxmi, Mumbai - 400 034

..Applicant

(By Advocate: Shri Sukumar Pattjoshi)

Versus

1. Union of India
through its Secretary
Dept. of Revenue
Ministry of Finance
Govt. of India, North Block
New Delhi-11
2. Shri B. Mishra
Vice Chairman
Settlement Commission
(Income-tax/Wealth Tax)
Additional Bench
Mahalaxmi Chambers
Samanttbhai K. Rathod Marg,
Mahalaxmi, Mumbai - 400 034
3. Shri N. Shanmugvelu
Member, Settlement Commission
(Income-tax/Wealth Tax)
Additional Bench
Satguru Complex, Annasalai,
Chennai.
4. Shri S.C. Parija
Member, Settlement Commission
(Income-tax/Wealth Tax)
4th Floor, Lok Nayak Bhavan
Khan Market, New Delhi
5. Shri N.P. Sahni
Member, Settlement Commission
(Income-tax/Wealth Tax)
4th Floor, Lok Nayak Bhavan
Khan Market, New Delhi
6. Smt. Surinder Pal Kaur
Member, Settlement Commission
(Income-tax/Wealth Tax)
Kolkatta

.. Respondents

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Justice V S Aggarwal:

Learned counsel withdraws the present application without prejudice to his rights and states that, if need be, he would submit a representation. He further states that one post of Vice Chairman in the Calcutta Bench is still vacant.

2. Subject to the rights of the applicant to submit the representation which may be dealt with in accordance with law, the application is dismissed as withdrawn.


(M P Singh)
Member (A)


(V S Aggarwal)
Chairman

/sunil/